

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-276/2020)**

Roque Estelito Almeida ...Petitioner.

Vs

Joao Camilo Almeida and ors. ...Respondents.

Shri V. Rodrigues, Advocate for the petitioner.
Shri H. Vaze, Advocate for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.

Date:25th November, 2020.

P.C.

There is representation for the first respondent. On the last occasion notice on the respondent nos.2 and 3 was awaited. As the proceedings are online the petitioner counsel is unaware whether notice has been served on them.

2. Registry will put up a note in this regard.
3. Post the matter on 2.12.2020.

DAMA SESHADRI NAIDU, J.

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